

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-794/2017

New Delhi, this the 08th day of March, 2017.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Manoj Kumar Gupta,
S/o Sh. Munna Lal Gupta,
R/o F-14, Ganga Vihar, Shahdara,
Delhi-110094
Age : 34 years,
Designation:- Head Elec./RTI Sup.
In DMRC Emp. No. 5826.

Applicant

(Applicant In person)

Versus

1. Delhi Metro Rail Corporation Limited,
Through Managing Director, DMRC,
Metro Bhawan, Barakhamba Road,
New Delhi-110001.
2. General Manager/HR, DMRC,
Metro Bhawan, Barakhamba Road,
New Delhi-110001.
3. Sh. Vivek Aggarwal
General Manager/E&TI, DMRC,
Metro Bhawan, Barakhamba Road,
New Delhi-110001.
4. Sh. Rajneesh Pandey,
Deputy General Manager/HR, DMRC,
Metro Bhawan, Barakhamba Road,
New Delhi-110001.
5. Sh. Rajesh Aggarwal,
Deputy General Manager/E&M, DMRC,
Metro Bhawan, Barakhamba Road,
New Delhi-110001.
6. Sh. Deepak Kumar,
Assistant Manager/E&M/ RC-1,
Metro Bhawan,
Delhi Metro Rail Corporation,
New Delhi-110001.
7. Sh. Anil Yadav,

Junior Engineer/E&M/NJFC SQ,
Najafgarh Train Depot ETU Building,
Delhi Metro Rail Corporation,
New Delhi-110001.

8. Sh. Ganhender Kumar,
Inquiry Officer/Senior TIA,
2nd Floor A-Wings Metro Bhawan
Delhi Metro Rail Corporation,
New Delhi-110001.

9. Sh. Anuranjan,
Presenting Officer/ Training Co-ordinator,
2nd Floor A-Wings Metro Bhawan,
Delhi Metro Rail Corporation
New Delhi-110001. ... Respondents

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Applicant has appeared in person and has sought leave of this Tribunal to withdraw this OA with liberty to file better OA.

2. Accordingly, this OA is dismissed as withdrawn with liberty as prayed.

(Raj Vir Sharma)
Member (J)

/ns/

(Shekhar Agarwal)
Member (A)